

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/SPECIAL CIVIL APPLICATION NO. 12302 of 2026

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KASAM ISMAIL BAYAD
Versus
STATE OF GUJARAT & ORS.

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Appearance:
RONITH JOY(9560) for the Petitioner(s) No. 1
GOVERNMENT PLEADER for the Respondent(s) No. 1,2

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CORAM:HONOURABLE MR. JUSTICE ANIRUDDHA P. MAYEE

Date : 01/09/2026

ORAL ORDER

Heard learned advocate for the petitioner.

Issue Notice returnable on 05.10.2026.

Learned Assistant Government Pleader waives service of notice
for the respondent Nos.1 and 2.

In addition, Direct Service is permitted for the respondent No.3.

KAUSHIK D. CHAUHAN

(ANIRUDDHA P. MAYEE, J.)